

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 173 of 1997.

Monday this the 17th day of March 1997.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. K. RAMAMOORTHY, ADMINISTRATIVE MEMBER

1. M. Purushan,  
Administrative Assistant B (Ad hoc)  
Personnel and General Administration  
Wing, Vikram Sarabhai Space Centre,  
I.S.R.O. P.O., Thiruvananthapuram-2.
2. K. Krishnankutty, Office Clerk 'B',  
Personnel and General Administration  
Wing, Vikram Sarabhai Space Centre,  
I.S.R.O. P.O., Thiruvananthapuram-2.
3. Clement Fernandez, Office Clerk 'A',  
Accounts, Vikram Sarabhai Space  
Centre, I.S.R.O. P.O.,  
Thiruvananthapuram-2. .. Applicants

(By Advocate Shri P. Ravindran)

Vs.

1. Government of India represented by  
its Secretary, Department of Space,  
Bangalore.
2. Chairman, Indian Space Research  
Organisation, Bangalore.
3. Director, Vikram Sarabhai Space  
Centre, Thiruvananthapuram. .. Respondents

(By Advocate Shri C.N. Radhakrishnan)

The application having been heard on 17th March 1997,  
the Tribunal on the same day delivered the following:

O R D E R

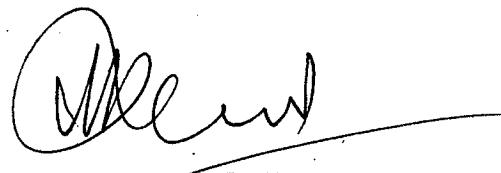
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for applicants wishes to withdraw  
this application and seeks permission to do so. Permission  
is granted and the application is dismissed as withdrawn.

Dated 17th day of March, 1997.



K. RAMAMOORTHY  
ADMINISTRATIVE MEMBER



A.V. HARIDASAN  
VICE CHAIRMAN